

provides for completion of the road projects within 9 working months from the date of issue of work order in plain areas which is extendable upto 12 calendar months in case work is affected due to monsoon or other seasonal factors. In case of delay in completion of work by the contractor, the Standard Bidding Document (SBD) provide for taking appropriate action by the State Governments. The information relating to action taken against the contractors whose contracts are suspended is not maintained in the Ministry. The executing agencies of the State Governments are expected to complete the road projects within time period stipulated in the programme guidelines.

PMGSY proposals for Gujarat

3081. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI NATUJI HALAJI THAKOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a proposal from the State Government of Gujarat for upgradation of roads of non-source areas under Pradhan Mantri Gram Sadak Yojana (PMGSY) was recently called for by the Ministry;
- (b) if so, the details thereof;
- (c) the present status of the proposal; and
- (d) the time-frame of approval of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) No, Sir. The project proposal conforming to following four categories are being considered at present under Pradhan Mantri Gram Sadak Yojana (PMGSY):—

- (i) Residual new connectivity coverage envisaged under Bharat Nirman.
- (ii) Projects to be taken up with the assistance of World Bank and Asian Development Bank.
- (iii) New habitation connectivity in Left Wing Extremism (LWE) affected districts as identified by Ministry of Home Affairs.
- (iv) Special road connectivity packages announced for the border areas.

No project proposals under PMGSY from Gujarat, conforming to above categories, is pending with the Ministry.

Allocation of fund to States under MGNREGS

3082. SHRI G.N. RATANPURI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the allocation of actual spending under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in different districts of the States of Tamil Nadu, Jammu and Kashmir, Bihar and Gujarat during the financial year 2009-10, district-wise; and

(b) the allocation for different district of the above mentioned four States during the financial year 2010-11, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Mahatma Gandhi NREGA is a demand based legislation and not an allocation based programme. Funds are released by the Central Government based on approved labour budgets prepared by the State Governments. District-wise data relating to Central release, total available funds and expenditure during 2009-10 and Central release during 2010-11 (upto 3.12.10) in respect of States of Tamil Nadu, Jammu and Kashmir, Bihar and Gujarat is given in the Statement (a) to (d).

Statement

The district-wise details of Central release, available funds and expenditure

State: Tamil Nadu (a)

(Rs. in lakhs)

Sl. No	District	2009-10		2010-11 (Upto 3.12.10)	
		Central release	Total available funds (including State Share, OB and other miscellaneous receipts)	Total expenditure	Central release
1	2	3	4	5	6
1.	Cuddalore	9063.77	15552.65	11480.66	6877.96
2.	Dindigul	2847.60	10102.53	7292.66	4344.59
3.	Nagapattinam	5424.75	9031.51	7291.85	6890.70
4.	Sivagangai	4746.04	9295.13	6911.68	4628.58
5.	Tiruvannamalai	8276.71	15072.11	11396.33	8941.12
6.	Villupuram	19963.28	26143.04	20367.92	16746.86

1	2	3	4	5	6
7.	Karur	1000.00	2956.84	2028.43	1410.42
8.	Thanjavur	1702.00	4654.64	2875.57	2565.93
9.	Tirunelveli	6238.01	8362.54	6497.50	4189.81
10.	Tiruvarur	3614.84	7316.24	5116.96	4075.79
11.	Ariyalur	4569.16	5979.74	3149.86	1150.31
12.	Coimbatore	2600.17	8494.47	6142.01	2221.63
13.	Dharmapuri	1124.84	3890.19	2729.75	2473.04
14.	Erode	827.96	7042.80	4839.82	1421.23
15.	Kancheepuram	5899.88	9747.83	8032.61	6024.82
16.	Kanyakumari	510.39	1775.09	1237.87	735.78
17.	Krishnagiri	4877.34	6769.38	5081.92	2801.13
18.	Madurai	5286.97	8194.75	6090.96	4210.06
19.	Namakkal	827.00	4570.92	3193.66	1254.09
20.	Perambalur	1192.38	2228.02	1343.62	1516.21
21.	Pudukkottai	6395.67	9238.08	7036.15	5668.99
22.	Ramanathapuram	4396.94	6079.34	5188.09	4799.82
23.	Salem	6142.93	10654.45	8402.92	5440.50
24.	The nilgiris	0.00	677.77	360.34	68.55
25.	Theni	1164.46	2333.38	1749.43	1096.90
26.	Thiruvallur	9362.91	11764.47	7221.61	2693.25
27.	Thoothukkudi (Tuticorin)	4024.56	6350.46	3775.87	2164.69
28.	Tiruchirappalli	6611.73	9428.87	6485.06	3459.95
29.	Vellore	3130.30	9359.77	7405.48	4122.51
30.	Virudhunagar	5296.33	8064.96	5396.90	2685.46
31.	Tiruppur*				4200.37
TOTAL		137118.92	241131.95	176123.49	120881.05

*Newly created district

State: Jammu and Kashmir (b)

(Rs. in lakhs)

Sl. No	District	2009-10		2010-11 (Upto 3.12.10)	
		Central release	Total available funds (including State Share, OB and other miscellaneous receipts)	Total expenditure	Central release
1	2	3	4	5	6
1.	Doda	3400.92	3586.46	2871.37	2035.71
2.	Kupwara	1372.97	1620.97	1086.14	539.22
3.	Poonch	2206.96	2527.19	2089.35	832.31
4.	Anantnag	0.00	908.06	783.05	273.96
5.	Jammu	800.00	1253.59	924.71	245.30
6.	Badgam	523.82	1003.35	615.75	269.04
7.	Bandipora	0.00	331.09	226.03	125.13
8.	Baramulla	128.00	968.55	135.56	578.83
9.	Ganderwal	190.00	544.08	271.38	244.56
10.	Kargil	0.00	229.18	195.98	214.71
11.	Kathua	290.00	845.62	684.51	258.42
12.	Kishtwar	2372.44	2606.28	2587.43	3477.78
13.	Kulgam	344.50	885.43	710.92	294.88
14.	Leh (Ladakh)	0.00	117.72	107.72	15.94
15.	Pulwama	121.58	528.57	391.25	269.75
16.	Rajauri	1271.01	1488.60	1247.16	391.81
17.	Ramban	2391.57	2665.12	1553.31	797.24
18.	Reasi	844.18	1114.40	645.51	286.56

1	2	3	4	5	6
19.	Samba	362.59	517.59	453.90	174.58
20.	Shopian	150.00	356.41	156.13	17.41
21.	Srinagar	200.00	250.46	48.24	28.75
22.	Udhampur	598.41	1111.89	745.94	306.73
TOTAL		17568.95	25460.61	18531.34	11678.62

State: Bihar (c)

(Rs. in lakhs)

Sl. No	District	2009-10		2010-11 (Upto 3.12.10)	
		Central release	Total available funds (including State Share, OB and other miscellaneous receipts)	Total expenditure	Central release
1	2	3	4	5	6
1.	Araria	392.65	4466.08	3645.64	5904.94
2.	Auranagabad	1581.34	6756.09	5880	5055.27
3.	Bhojpur	1318.23	5955.09	5090.26	2792.08
4.	Darbhanga	466.43	10303.71	7756.45	6585.87
5.	Gaya	2069.94	5273.04	3786.89	6104.23
6.	Jamui	2723.88	4255.253	3379.8	3246.79
7.	Jehanabad	2275.71	3612.69	2568.86	1187.34
8.	Kaimur (Bhabua)	612.16	1732.25	1226.85	2547.50
9.	Katihar	4498.35	7931.45	5658.15	4871.88
10.	Kishanganj	50.12	3750.007	3020.62	3257.92
11.	Lakhisarai	1354.82	5635.86	4402.11	2334.12

1	2	3	4	5	6
12.	Madhubani	1300	3833.753	2790.64	1167.52
13.	Munger	0	3565.96	2401.41	1293.48
14.	Muzaffarpur	9187.77	17153.047	16287.06	9275.73
15.	Nalanda	5195.21	7411.74	6635.18	7534.06
16.	Nawada	1683.06	3779.261	2647.11	2927.64
17.	Patna	8765.26	13452.5	9875.6	4124.87
18.	Purnia	200	1537.998	1327.32	7245.33
19.	Rohtas	1437.35	3633.085	3119.08	4598.47
20.	Samastipur	1000	5390.898	4763.44	4034.33
21.	Sheohar	277.77	1950.64	1415.05	1217.75
22.	Supaul	2385.31	6373.84	4002.77	2645.94
23.	Vaishali	6511.36	8440.61	5717.35	3870.94
24.	Arwal	500	1602.26	1209.17	1153.47
25.	Banka	2577.6	5782.21	4998.5	3814.50
26.	Begusarai	8797.12	12837.58	7590.75	2685.56
27.	Bhagalpur	2932.72	5581.09	4755.87	5024.64
28.	Buxar	1022.85	2660.259	2394.24	2711.81
29.	Gopalganj	4116.88	5333.97	3305.68	2729.05
30.	Khagaria	1765.7	2750.15	2273.6	2765.37
31.	Madhepura	1560.11	2991.27	2911.99	2746.72
32.	Pashchim	2491	5535.56	4253.76	6231.62
33.	Purbi Champaran	4177	13085.59	10389.11	6945.45
34.	Saharsa	4294.63	10705.51	9390.76	3485.93
35.	Saran	4170.57	7603.42	3385.59	2286.20
36.	Sheikhpura	296	1010.85	656.28	786.15
37.	Sitamarhi	5000	14034.66	10827.02	5702.89
38.	Siwan	4289.56	8111.16	5947.67	4042.09
	TOTAL	103278.46	235820.391	181687.63	146935.45

State: Gujarat (d)

(Rs. in lakhs)

Sl. No	District	2009-10		2010-11 (Upto 3.12.10)	
		Central release	Total available funds (including State Share, OB and other miscellaneous receipts)	Total expenditure	Central release
1	2	3	4	5	6
1.	Banas Kantha	3846.89	5482.69	3899.7	1212.59
2.	Dang	1278.4	3376.1	2576.4	1770.39
3.	Dohad	10803.18	12271.88	9564.66	4052.47
4.	Narmada	3752.84	4915.88	3093.08	769.01
5.	Panch Mahals	5656.8	6699.9	7003.95	3829.07
6.	Sabar Kantha	4511.74	5287.26	4962.31	2940.54
7.	Bharuch	882.13	1328.21	1231.49	1067.39
8.	Navsari	1678.02	2145.87	1856.36	1023.04
9.	Valsad	688	1488.72	1227.96	1052.97
10.	Ahmadabad	1126.71	1329.46	1262.56	1289.90
11.	Amreli	2332.05	2538.15	1040.41	505.27
12.	An and	429.12	658.56	650.89	270.54
13.	Bhavnagar	1721.65	1949.9	1153.85	673.84
14.	Gandhinagar	1177.86	1672.65	924.48	192.06
15.	Jamnagar	793.98	1156.33	994.39	1252.72
16.	Junagadh	5869.12	6576.98	3807.31	1559.57
17.	Kachchh	4563.59	7296.25	5233.58	2013.42
18.	Kheda	1082.8	1934.24	1921.39	1176.09

1	2	3	4	5	6
19.	Mahesana	623.23	920.2	846.41	1025.98
20.	Patan	2222.05	2969.75	2558.13	1401.18
21.	Porbandar	1997.96	2144.31	1785.04	1361.46
22.	Rajkot	5923.5	6614.24	4178.87	1258.58
23.	Surat	2137.81	2702.09	1922.56	530.94
24.	Surendranagar	1823.58	2414.98	2260.76	2320.12
25.	Tapi	3941.06	4534.83	3197.11	1099.78
26.	Vadodara	6865.62	7732.6	4784.6	1110.38
TOTAL		77729.69	98142.03	73938.25	36759.3

Status of PURA in Kerala

3083. DR. T.N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the present status of Provision of Urban Amenities in Rural Area (PURA) programme;
- (b) the number of districts/areas included from Kerala; and
- (c) the details of the programmes going to be implemented in different districts of the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The Government has approved Provision of Urban Amenities in Rural Areas (PURA) Scheme for implementation on pilot basis in Eleventh Five Year Plan. The scheme proposes holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat(s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas. Presently, the Ministry of Rural Development is in the process of finalizing select the private entities to implement the pilot PURA projects. The private entities have been given the flexibility to select PURA clusters with the consent of concerned Gram Panchayat(s).

At this current stage, eleven proposals have qualified as per the provisions laid out in the Request for Proposal (RfP) document. The organizations have been requested to prepare Detailed Project Reports. The process is expected to be completed during January, 2011.